

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	
2.	Comp. App. (AT) (Ins) No.1050 of 2020	Mukul Kumar Resolution Professional of KST Infrastructure Ltd. Vs. RPS Infrastructure Ltd.	Rajiv K. Virmani	

For Hearing

3.	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	Karan Singh
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- 2. Website: www.nclat.nic.in**

By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**